स्टेट बैंक आफ इंडिया द्वारा लघु उद्योगों के लिए व्याज की दर में कमी किया जाना †

# \*972. श्री फल्चन्द वर्मा : श्री पी० एम० मेहता :

क्य वित्त मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या स्टेट बैंक आफ इंडिया ने लघु उद्योगों के लिए व्याज की दर में कमी कर दी है, और
- (ख) यदि हां, तो बैंक ने यह कमी किस सीमा तक की है ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) (a) and (b): A statement is laid on the Table of the House.

### Statement

With effect from 1st April, 1973 the following changes have been introduced by the State Bank of India in their interest rate structure applicable to advances in the small-scale sector:

- (i) For the purpose of interest rates, the distinction between working capital advances and term loans as also the differentiation based on the type of credit facilities has been done away with.
- (ii) An element of differentiation as to the interest rates within the small scale sector has been introduced with a bias in favour of the smaller among the small scale units. The following rates of interest are now applicable: Units with limits Minimum rate upto Rs. 10,000 of 7%

Units with limits Minimum rate between Rs.10,001 of 8% -25,000

Units with limits Milnimum rate between Rs. 25,001 of 9% —100.000.

Units with limits Minimum rate between Rs. 100,001 of 10%
-10,00,000

Units with limits Minimum rate over Rs. 10 lakhs of 10\frac{1}{2}\%

- (iii) Advances under the Entrepreneur Scheme exceeding Rs. 25,000 would now be made at a lower interest rate of 8½% for a period of first three years. After the expiry of the three years period they will be charged the usual interest rate, depending upon the slabs.
- (iv) The existing advances would be reviewed so that eligible ones could be given the benefit of the reduced rates with effect from 1st April, 1973.

Prior to 1st April, 1973 loans advanced by State Bank of India to small-scale industry carried interest between 9% to 10½% p.a.

श्री फलचन्द वर्मा: मंत्री महोदय ने जो स्टेटमेंट सभा-पटल पर रखा है, उसे पढ़ कर ऐसा लगता है कि इस में जान-बूझ कर कुछ भ्रमात्मक बातें बताई गई हैं। मैं यह जानना चाहता हूं कि क्या यह सत्य है कि किन्हीं किन्हीं मामलों में आई०डी०बी०आई० के द्वारा बड़ी लागत वाले उद्योगों को अभी ऐसी व्याज दर पर ऋण दिये जाते हैं, जो लघु उद्योगों के कई माभलों के लिए निर्धारित की गई व्याज दर से कम है।

SHRI YESHWANTRAO CHAVAN: It may possibly be true because the activities of the State Bank of India:

श्री हुकम चन्द कछवाय: माननीय सदस्य ने हिन्दी में सवाल किया है। मंत्री महोदय हिन्दी में जवाब दें।

# श्री यशवन्त राव चह्नाण: माननीय सदस्य हिन्दी का ट्रांसलेशन सुन लें।

The business of the State Bank of India is quite sizable. So, it is possible that the loans given to the bigger sector is more than that given to the small scale sector But let us see what is the direction in which the Bank is making effect. The emphasis is to see that it spread more and more to the new class of small entrepreneurs and the conditions of credit are made within their reach. That is where a new attempt is being made to reduce the rate of interest.

श्री कूस बन्ध वर्ती: क्या मंत्री महोदय यह बताने का कब्ट करेंगे—और क्या वह सदन को मह बाक्वासन भी देने के लिए तैयार है कि बैंकों से किसी भी प्रकार के छोटे या बड़े उद्योगों को दी जाने वाली ऋण की राशि पर सब से कम व्याज-दर हर स्थिति में तमु उद्योगों से ली जायेगी?

श्री यशवन्त राव चह्नाण : वही इरादा है, वही कोशिश है और वही कोशिश रहेगी।

श्री फूल चन्द वर्मा: आज बैकों की हालत यह है कि लघु उद्योगों से कम व्याज-दर लेने की बात कही जाती है, लेकिन उन को ऋण नहीं दिया जाता है, उन को डिसकरेंज किया जाता है।

**अञ्चल महोदय :** माननीय सदस्य भाषण न करें।

SHRI P. VENKATASUBBAIAH. While appreciating the sentiment of the hon. Finance Minister that more and more assistance of the State Bank of India will go to the small scale industries, in order to implement this policy decision has he created any machinery? Can be say how many applications have been received and m how many cases the loans have been sanctioned? What is the percentage of loan given to the small-scale industries as against big industries?

SHRI YESHWANTRAO CHAVAN. The State Bank of India has increased the grant of credit to the small scale scector very appreciably. In 1971, for example, the State Bank assisted 29,458 units and the subsidiaries assisted 15,000 units making a total of 44,700 and odd. The corresponding figure for 1972 was 49,557. The total amount sanctioned in 1971 was Rs. 260 9 crores and in 1972 Rs. 290 crores. This is the size of the assistance given for which they have got their own organisation.

I quite agree that when they are making certain changes in their policy now, they will have to have some sort of organisation to see that it is properly processed further. Because, it is not enough to have the readiness to give credit. It is a question of providing some sort of consultancy to the people who are prepared to take the loans. We

must be in a position to ensure that the loans which they are taking are used for the purpose for which we have given the loans. They have some organisation for it.

#### Common Jute Trading Schemes by Jute Producing Countries

## \*973. SHRI ATAL BIHARI VAJPAYEE SHRI JAGANNATHRAO JOSHI :

Will the Minister of COMMERCE be pleased to state:

- (a) whether he has recently given a suggestion about the possibility of adopting a common jute trade reheme by jute producing countries like India, Bangladesh, Thailand and Nepal; and
- (b) if so, the broad outlines of the scheme and the action being taken in this regard?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA):
(a) and (b): No, Sir. However, I have expressed the hope that the talks now progress between India and Bangladesh for co-operation in jute policy will be fruitful. Talks may be held later on with Thailand and Nepal for similar understanding

I have also welcomed the international interest in bringing together India, Bangladesh, Thailand and Nepal to safeguard the future of jute

श्री अटल बिहारी बाजपेयी: अभी मंत्री महोदय ने कहा कि कुछ इंटरनेश्वनल इंटरेस्ट भारत बंगला देश और थाईलैंड को इस मामले में निकट लाना चाहते हैं। क्या मैं जान सकता हं कि बह इंटरनेशनल इंटरेस्ट कौन से हैं?

PROF. D. P. CHATTOPADHYAYA. What I meant is that under the auspices of UNDP a conference was held in Dacca and representatives of different jute-growing countries were there and from the discussions and deliberations of that conference certain conclusions emerged:

- (1) An International Centre for Jute, named Jute International will be set up in India; and
- (2) Another International Technical Centre for Jute will be established in Bangla Desh.